

tember, 1966, the Association served a notice declaring its intention to go on strike on the 12th October, 1966 in all formations of the DVC in Bihar and West Bengal on the ground that, although certain of its demands had been acceded to by the Corporation, other demands, eight in number, had not been accepted. The eight demands are given below:—

1. DVC should pay bonus proportionate to the actual profit earned by the Corporation as enunciated in the DVC Act for the years 1962-63, 1963-64, 1964-65 and 1965-66.
2. Revision of pay scales of 58 posts.
3. Principles for recruitment and promotion of technical staff should be clearly enunciated and strictly adhered to, wherein seniority should be the criterion for all promotions.
4. Dearness allowance for muster-roll employees should be introduced and the scales of D.A. raised and brought at par with the price index.
5. Local allowance should be restored.
6. Shift allowance should be introduced for personnel working in shifts.
7. Telecommunication staff should be remunerated commensurate with the nature of their work.
8. General facilities like liveries, tuition fees, medical benefit should be extended to DVC Mine workers (at Bermo).

The strike took place on the 12th October, 1966. The employees of DVC belonging to the other recognised unions, viz., the DVC Karamchhari Sang and Colliery Mazdoor Sangh, DVC Mines, did not participate in the strike.

Drought in Bihar

*497. **Shri Bibhuti Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is fact that he visited Bihar on the 10th October, 1966;

(b) if so, whether he gave any assurance of assistance in respect of irrigation and power to the growers in present acute drought conditions; and

(c) if so, the nature thereof and to what extent it has been implemented?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). Yes; Sir. Shri F. A. Ahmed paid a visit to Patna on 10th October, 1966.

(c). An assurance was given that financial assistance would be considered for:

- (i) energising an additional 4,000 Pumpsets during the current financial year;
- (ii) taking up such possible schemes of flow irrigation as can be executed quickly; and
- (iii) expediting the flow of benefits from projects which are complete or are nearing completion.

Additional Central assistance amounting to Rs. 5.7 crores for minor irrigation, rural electrification, etc., and Rs. 1 crore for a programme of extension of water courses has already been sanctioned. This is in addition to a loan of Rs. 5 crores sanctioned for drought relief measures. Adequate provision is being made in the Fourth Plan for expediting work on the projects nearing completion as well as for new irrigation schemes.

स्टाफ कारें

*498. **श्री मधु लिवडे :** क्या बिस् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार द्वारा दिये गये इस प्राणय के माशवासन को कि पिछले पांच वर्षों

में आयातित स्टाफ कारें बिक्री के लिए राज्य व्यापार निगम को दे दी जायेंगी क्रियान्वित किया गया है ;

(ख) विभिन्न मंत्रालयों के पास इस समय कितनी आयातित स्टाफ कारें हैं ; और

(ग) विभिन्न मंत्रालयों से कितनी आयातित कारें वापस ले ली गई हैं और उन्हें किस तरीके से बेचा गया है ?

वित्त मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) से (ग). सम्बन्धित मंत्रालयों / विभागों से सूचना इकट्ठी की जा रही है और प्राप्त होते ही सदन की मेज पर रख दी जायगी ।

संसद भवन में फर्नीचर

500. श्री सिंहासन सिंह : क्या निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) 1962 से ले कर अब तक संसद भवन में कितनी बार फर्नीचर बदला गया और उस पर कितना धन खर्च किया गया ;

(ख) पुराने फर्नीचर को बेचने से कितनी राशि प्राप्त हुई ;

(ग) फर्नीचर बदलने से सम्बन्धित नियम क्या हैं ; और

(घ) क्या फर्नीचर खरीदते समय टेंडर मांगे जाते हैं ?

निर्माण, आवास तथा नगरीय विकास मंत्री (श्री मेहर चन्द खन्ना) : (क) पार्लियामेंट हाउस का फर्नीचर 1962 से मुकम्मिल तौर पर कमो नही बदला गया है । कुछ फर्नीचर को बदलने तथा ठीक करने में 1962 से ले कर अक्टूबर 1966 तक 1,74,496 रुपये 50 पैसे खर्च हुए हैं । जो फर्नीचर पार्लियामेंट हाउस में सी० पी० इन्डू० डी० की तरफ से दिया गया है उसकी कीमत 8,86,950 रुपये है ।

(ख) 1962 से लेकर अक्टूबर 1966 तक 16,199 रुपये का पुराना फर्नीचर 1,807 रुपये में बेचा गया है ।

(ग) जैसे जैसे जरूरत पड़ती है पुराना फर्नीचर बदल दिया जाता है ।

(घ) आम तौर पर फर्नीचर खरीदने के लिए टेंडर मांगे जाते हैं, परन्तु 5,000 रुपये से कम माल के लिए तथा जहां बहुत जल्दी होती है, मशहूर दुकानदारों से टेंडर मंगाये जाते हैं, और सबसे कम टेंडर देने वाले से खरीद की जाती है ।

Indo-Burma Petroleum Co.

***501. Shri Indrajit Gupta:** Will the Minister of Finance be pleased to state:

(a) whether any application has been received for the sale of nearly Rs. 60 lakhs worth of shares held by M/s Steel Bros. and Co., Calcutta, in the Indo-Burma Petroleum Co. Ltd, to one, Shri S. M. Wahi;

(b) if so, whether Government have satisfied themselves about the proposed terms of this transfer of shares;

(c) the amount likely to be transferred to U.K. by way of sale proceeds; and

(d) whether there is also a proposal for the sale of fixed assets of the Indo-Burma Petroleum Co. to the Indian Oil Corporation?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

(a) M/s. United Provinces Commercial Corporation Private Ltd., Calcutta, of which Shri S. M. Wahi is the Chairman, has applied to the Calcutta Office of the Reserve Bank of India for permission to purchase 5,79,400 shares of face value of Rs. 10 each of M/s. Indo-Burma Petroleum Co. Ltd., Calcutta, representing 57.94 per cent of the equity capital of the Company, at Rs. 21.50 per share from M/s. Steel Bros. & Co. Ltd., U.K.